

DIVISION BENCH

O-213

COURT - I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/86(KB)2023

IN

C.A.(CAA)/15(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26TH JUNE 2024

IN THE MATTER OF	STARTREE RETAILORS PRIVATE LIMITED
UNDER SECTION	SEC. 230-232 - SECOND MOTION

Appearances (via video conferencing/physically)

Ms.Neha Somani, PCS] For the petitioner

ORDER

1. Ld.authorised representative for the petitioner present. Mr. Alok Tandon, Joint Director for the office of Regional Director (Eastern Region) present and submits that the office of the RD(ER) has no objection to the scheme.
2. Heard. **Reserved for orders.**

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**